

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 701 of 2023**

**IN THE MATTER OF:**

**Pawan Kumar Manguturam Bairagra**

**...Appellant**

**Versus**

**Encore Asset Reconstruction Company Ltd.**

**...Respondents**

**Present:**

**For Appellant**

**:**

**For Respondents**

**: Sr. Advocate Sudhir Makkar, Advocate Tushar A John,  
Advocate S. Gupta.**

**ORDER**

**01.06.2023**

List this Appeal tomorrow i.e. **2<sup>nd</sup> June, 2023.**

**[Justice Ashok Bhushan]  
Chairperson**

**[Naresh Salecha]  
Member (Technical)**

*Basant B/nn*